

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL  
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001  
Regional Branch, Allahabad

Dated: 23/09/2016

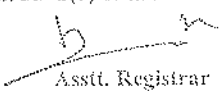
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70866/2016-FX[DBI] dated 28/03/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.

  
Asstt. Registrar

| Application | Appeal      | Name and Address of Appellant                             |
|-------------|-------------|-----------------------------------------------------------|
| 1           | E/2408/2006 | CCE ALLAHABAD<br>38, M.G. MARG, CIVIL LINES,<br>ALLAHABAD |

Name and Address of Respondent

|   |                                                                          |
|---|--------------------------------------------------------------------------|
| 2 | U.P. STATE SUGAR CANE<br>DEVELOPMENT & CORP LTD.<br>BHATNI DEORIA (UP),. |
|---|--------------------------------------------------------------------------|

Copy To

3 Advocate(s) / Consultant(s):

BIPIN GARG  
B-1/1289, A - VASANT KUNJ,  
NEW DELHI

4 Bar Association, CESTAT, Allahabad

5 Director Publications, Customs, Excise, I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

10 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

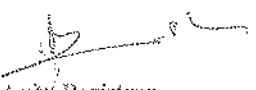
11 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

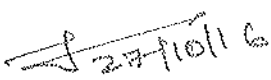
12 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

13 The ICAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

14 M/S Knowledge Processing Pvt. Ltd. (taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD  
Ground, Near Karkardonia Court, Delhi-110052

15 C.D.R. ~~16 Office Copy~~ ☒ Guard File

  
Asstt. Registrar

  
ISSUED ON

SIGN. (DISPATCH SECTION)  
CUSTOMS, EXCISE & SERVICE TAX  
APPELLATE TRIBUNAL  
38, M. G. MARG, ALLAHABAD-211001.

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
REGIONAL BENCH : ALLAHABAD**

**Single Member Bench**

**Appeal No. E/2408/2006(SM) (SM)**

[Arising out of Order-in-Appeal No. 40-CE/ALLD/2006 dated 07/4/2006  
passed by Commissioner (Appeals) Central Excise, Allahabad (U.P.)]

**For approval and signature:**

Hon'ble Shri Anil Choudhary, Judicial Member

|    |                                                                                                                                      |  |
|----|--------------------------------------------------------------------------------------------------------------------------------------|--|
| 1. | Whether Press Reporter may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?         |  |
| 2. | Whether it would be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not? |  |
| 3. | Whether their Lordships wish to see the fair copy of the order?                                                                      |  |
| 4. | Whether order is to be circulated to the Department Authorities?                                                                     |  |

C.C.E. Allahabad

Appellant

Vs.

U.P. State Sugar & Cane Development Corpn. Ltd.

Respondent

**Appearance:**

Present for the Appellant: Shri D.K. Deb (Asstt. Commissioner ) A/R.  
Present for the Respondent: By Written Submission

**Coram: Hon'ble Shri Anil Choudhary, Judicial Member**

**Date of Hearing/Decision: 28/03/2016**

**Final ORDER NO. 70866/2016**

**Per: Anil Choudhary**

The appeal is dismissed without entering into merits in view of

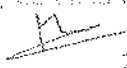
CBEC instructions dated 17.12.2015 read with instruction dated 021.01.2016.

(Dictated in the open court)

  
(ANIL CHOUDHARY)  
MEMBER (JUDICIAL)

(K. Gupta)

Original of / Certified True Copy

 24.10.16  
By the Officer / Asst. Registrar,  
CIT, Bangalore (to the CIT)  
CIT, Bangalore (KLESIAD)  
Dated: 24.10.16, 10:40 AM  
Page 1 of 1

